

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक:-प.2(1)न्याय/2010

जयपुर, दिनांक : 17/12/2020

-:आदेश:-


माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा सिविल न्यायाधीश सर्वम के अधिकारी Shri Ayush Gupta, CJ & JM, Bayana को अपने पदीय कर्तव्य के अतिरिक्त Nyayadhikari, Gram Nyayalaya, Roopwas (Bharatpur) के रिक्त पद पर अग्रिम आदेशों तक पीटासीन अधिकारी एतद्द्वारा नियुक्त/पदस्थापित किया जाता है।

Note:-

1. He shall dispose off minimum 40% additional work as per circular of standard of work.
2. As he has been appointed as P.O. of out lying Courts in addition to his own duties, shall hold court at Roopwas atleast for three days in alternative week.
3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal, shall be decided on priority basis.

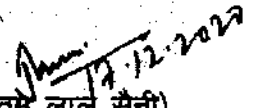
इस विभाग के समसंख्यक आदेश दिनांक 15.12.2020 को निरस्त किया जाता है।

राज्यपाल की आज्ञा से


(विनोद कुमार मारवानी)
प्रमुख शासन सचिव

प्रतिनिधि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- ✓ रजिस्ट्रार जनरल राजस्थान उच्च न्यायालय जोधपुर को उनके पत्र क्रमांक 4677 दिनांक 10.12.2020 के क्रम में।
2. संबंधित अधिकारी माफत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. रक्षित पत्रावली।


(पुरुषोत्तम लाल सैनी)
संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2020/4721

Date : 18.12.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. District & Sessions Judges, Bharatpur/Concerned Courts/Treasury Officer.
12. Shri Ayush Gupta, CJ & JM, Bayana (Bharatpur).
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/Sub.Court/Statistics/
Computer Cell/RJS Leave/Jr.Actt./Building Cell


REGISTRAR (ADMN.)